

S.No	Name of Commercial Court	District	Case No.	Date of Institution	Date of Disposal	No. of days between the date of institution and disposal	Whether Management Hearing done or not (Yes/No)	No. of adjournments granted	No. of days between the final hearing and Judgment
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	CS COMM-2759/2021	07.08.2021	01.04.2023	602	No	1	43
			CS COMM-370/2018	13.11.2018	01.04.2023	1600	No	3	57
			CS COMM-1544/2022	08.06.2022	01.04.2023	297	Yes	1	59
			CS COMM-2989/2021	26.08.2021	03.04.2023	585	No	1	45
			CS COMM-191/2021	16.01.2021	03.04.2023	807	No	2	34
			CS COMM-821/2020	07.03.2020	05.04.2023	1124	No	2	67
			CS COMM-5129/21	04.12.2021	05.04.2023	487	No	0	43
			CS COMM-620/2022	17.02.2022	06.04.2023	413	No	0	32
			CS COMM-880/2022	14.03.2022	06.04.2023	388	No	0	44
			CS COMM-3199/2021	06.09.2021	12.04.2023	583	No	1	82
			CS COMM-915/22	22.03.2022	13.04.2023	387	Yes	1	74
			CS COMM-415/2022	04.02.2022	17.04.2023	437	No	1	50
			CS COMM-3379/2021	16.09.2021	17.04.2023	578	No	1	46

CS 2059/2019	COMM-	18.09.2019	18.04.2023	1308	No	3	25
CS 2859/21	COMM-	16.08.2021	20.04.2023	612	No	1	25
CS 335/2022	COMM-	27.01.2022	21.04.2023	449	Yes	1	8
CS 2102/2019	COMM-	20.05.2019	21.04.2023	1432	No	3	62
CS 5432/21	COMM-	21.12.2021	21.04.2023	486	No	0	44
CS 5470/21	COMM-	22.12.2021	24.04.2023	488	No	1	69
CS 1352/21	COMM-	07.04.2021	25.04.2023	748	No	1	12
CS 84/2021	COMM-	06.01.2021	25.04.2023	839	No	1	67
CS 3347/2021	COMM-	15.09.2021	25.04.2023	587	No	1	28
CS 4608/21	COMM-	09.11.2021	26.04.2023	533	No	0	29
CS 105/2018	COMM-	23.10.2018	26.04.2023	1646	Yes	3	6
CS 1919/2022	COMM-	03.10.2018	28.04.2023	1668	No	3	51
CS 59/2022	COMM-	03.01.2022	28.04.2023	480	Yes	2	11
CS 2794/2021	COMM-	09.08.2021	28.04.2023	627	No	1	27
CS 4232/21	COMM-	22.10.2021	29.04.2023	554	No	0	24

2	DR. KAMINI LAU, DISTRICT (COMMERCIAL COURT)-02	Central	CS (COMM)/942/20 19	01-06-2019	14-04- 2023	1414	NIL	NIL	9
			ARBTN/571/2018	05-11-2018	18-04- 2023	1624	NIL	1	5
			OMP (COMM.)/54/201 9	16-05-2019	21-04- 2023	1435	NIL	NIL	28
			OMP (COMM.)/105/20 22	28-07-2022	21-04- 2023	263	NIL	NIL	16
			OMP (COMM.)/35/202 0	04-03-2020	24-04- 2023	1145	NIL	NIL	21
			OMP (COMM.)/107/20 19	11-11-2019	26-04- 2023	1260	NIL	NIL	6
3	SH ILLA RAWAT, DISTRICT (COMMERCIAL COURT)-03	Central	CS(COMM) 2156/2021	05.07.2021	01.04.202 3	635	NO	NO	SAME DAY
			CS(COMM) 4812/2021	18.11.2021	01.04.202 3	520	NO	NO	SAME DAY
			CS(COMM) 5243/2021	14.12.2021	01.04.202 3	507	NO	NO	SAME DAY
			CS(COMM) 1320/2022	26.05.2022	01.04.202 3	310	NO	NO	SAME DAY
			CS(COMM) 689/2020	24.02.2020	05.04.202 3	1136	NO	NO	SAME DAY
			CS(COMM) 691/2020	24.02.2020	05.04.202 3	525	NO	NO	SAME DAY
			CS(COMM) 4264/2021	23.10.2021	10.04.202 3	890	NO	NO	SAME DAY
			CS(COMM) 5106/2021	03.12.2021	10.04.202 3	493	NO	NO	SAME DAY
			CS(COMM) 5461/2021	21.12.2021	10.04.202 3	486	NO	NO	SAME DAY

CS(COMM) 2669/20	18.11.2019	12.04.2023	1239	NO	NO	SAME DAY
CS(COMM) 1787/2021	14.06.2021	12.04.2023	520	NO	NO	SAME DAY
CS(COMM) 740/2021	02.03.2021	13.04.2023	769	NO	NO	SAME DAY
CS(COMM) 2481/2021	26.07.2021	13.04.2023	680	NO	NO	2 DAYS
CS(COMM) 4040/2021	09.10.2021	13.04.2023	597	NO	NO	1 DAY
CS(COMM) 2423/2021	23.07.2021	15.04.2023	670	NO	NO	SAME DAY
CS(COMM) 334/2022	27.01.2022	15.04.2023	390	NO	NO	SAME DAY
CS(COMM) 2239/2021	12.07.2021	17.04.2023	597	NO	NO	SAME DAY
CS(COMM) 2866/2021	16.08.2021	18.04.2023	570	NO	NO	SAME DAY
CS(COMM) 682/2022	22.02.2022	18.04.2023	407	NO	NO	14 DAYS
CS(COMM) 787/2021	04.03.2021	19.04.2023	781	NO	NO	SAME DAY
CS(COMM) 789/2021	04.03.2021	19.04.2023	781	NO	NO	2 DAYS
CS(COMM) 1935/2021	24.06.2021	19.04.2023	640	NO	NO	SAME DAY
CS(COMM) 93/2021	07.01.2021	20.04.2023	832	NO	NO	2 DAYS
CS(COMM) 2303/2021	15.07.2021	20.04.2023	600	NO	NO	SAME DAY

			CS(COMM) 2578/2021	30.07.2021	20.04.2023	586	NO	NO	SAME DAY
			CS(COMM) 1694/2021	07.06.2021	24.04.2023	570	NO	NO	SAME DAY
			CS(COMM) 382/2022	02.02.2022	26.04.2023	408	NO	NO	SAME DAY
			CS(COMM) 2237/2021	12.07.2021	27.04.2023	652	NO	NO	SAME DAY
			CS(COMM) 261/2021	25.01.2021	29.04.2023	740	NO	NO	SAME DAY
4	MS. NISHA SAXENA DISTRICT JUDGE (COMMERCIAL COURT)-04	Central	CS (COMM)- 3755/2021	28.09.2021	01.04.2023	550 DAYS	YES	NIL	ONE DAY
			CS (COMM)- 1014/2020	20.07.2020	01.04.2023	985 DAYS	YES	NIL	8 DAYS
			CS (COMM)- 112/2023	18.01.2023	11.04.2023	83 DAYS	YES	NIL	SAME DAY
			OMP (COMM)- 122/2022	26.08.2022	12.04.2023	229 DAYS	NO (PETITION U/S 34 OF ARBITRATION ACT)	ONE	2 DAYS
			CS DJ-2185/2018	13.07.2018	24.04.2023	1746 DAYS	YES	ONE	7 DAYS
			CS DJ-1926/2018	05.06.2018	24.04.2023	1784 DAYS	YES	ONE	7 DAYS
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	NIL						
6	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	Central	NIL						
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT- 07	Central	NIL						

8	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	NIL						
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL						
10	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	NIL						
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	New Delhi	CS (COMM.) 468 / 2021	01.11.2021	15.04.2023	531	NO	1	31
			CS (COMM.) 389 / 2022	29.04.2022	18.04.2023	355	NO	1	31
12	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	NIL						
13	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL)-01	South	NIL						
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	South	NIL						
15	SH. SANJEEV AGGARWAL	South	NIL						
16	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)	South	NIL						
17	SH. LAL SINGH, DISTRICT JUDGE	South-East	CS DJ/268/2019	29/03/19	11/04/23	1474	--	--	17
			CS (COMM)/912/2022	09/09/22	29/04/23	232	--	--	10
18	MS. NEELAM SINGH, DISTRICT JUDGE	South-East	NIL						
19	SH. AJAY KUMAR JAIN	South-East	NIL						
20	MS. ANU GROVER BALIGA	South-East	CS DJ/1595/2018 RS TRADING CO Vs M/S VPG STORES PVT LTD	25/10/18	17/04/23	1635	NO	3	1

			CS (COMM)/616/2021 TRILOCAHAN SINGH GAKHAR Vs ADH	09/12/21	17/04/23	494	NO	3	1
			OMP (I) (COMM)/260/2021 AXIS BANK LTD Vs SACHIN KALRA	12/08/21	20/04/23	616	NO	3	1
			CS DJ/755/2019 M/S KIMAYA BUILDTECH LLP Vs VEENA AHUJA	02/09/19	21/04/23	1327	NO	3	1
			OMP (I) (COMM)/243/2021 AXIS BANK LTD Vs MUKESH KUMAR	28/07/21	20/04/23	631	NO	3	1
			CS (COMM)/6/2021 YOKOHAMA INDIA PRIVATE LIMITED	05/01/21	24/04/23	839	NO	3	1
			EXECUTION (COMM)/263/2022 BAJAJ FINANCE LTD Vs RELIABLE	03/11/22	29/04/23	177	NO	3	1
21	MS PREETI AGGARWAL GUPTA	South-East	CS (COMM)/178/2021	16/03/21	20/04/23	765	NO	3	-
22	MS NIRJA BHATIA	South-East	EX/419/2020	23-11-2020	15-04-2023	873	NO	4	N/A
			CS (COMM)/285/2021	23-08-2021	15-04-2023	600	NO	3	N/A
			CS (COMM)/286/2021	23-08-2021	15-04-2023	600	NO	3	N/A
			OMP (I) (COMM.)/180/2020	07-10-2020	17-04-2023	922	NO	2	N/A
			CS DJ/1252/2018	23-08-2018	21-04-2023	1702	NO	4	N/A
			EXECUTION (COMM.)/114/2023	25-02-2023	21-04-2023	55	NO	2	N/A
			CS (COMM)/259/2020	06-10-2020	26-04-2023	932	NO	3	N/A
			EX/547/2021	07-12-2021	26-04-2023	505	NO	4	N/A

			EX/548/2021	07-12-2021	26-04-2023	505	NO	4	N/A
			EX/549/2021	07-12-2021	26-04-2023	505	NO	4	N/A
			OMP (COMM.)/35/2020	12-11-2020	27-04-2023	896	NO	2	N/A
			EX/244/2021	05-04-2021	28-04-2023	753	NO	3	N/A
			EXECUTION (COMM.)/161/2023	27-03-2023	29-04-2023	33	NO	2	N/A
23	SH. RAJESH KUMAR SINGH	South-East	NIL						
24	SH. SANJAY SHARMA-I, DISTRICT JUDGE (COMMERCIAL)	East	CS COMM.NO.382/2019	17-10-2019	26-04-2023	1284	YES	NIL	14
			CS COMM.NO.143/2020	21-07-2020	05-04-2023	984	YES	NIL	20
			CS COMM.NO.390/2019	18-10-2019	13-04-2023	1270	YES	NIL	15
			CS COMM.NO.222/2021	23-11-2021	18-04-2023	510	YES	NIL	20
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	NIL						
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	CS(COMM)-106/2022	15.09.2022	01.04.2023	198	----	----	2
			CS(COMM)-92/2022	31.08.2022	21.04.2023	233	----	----	5
27	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	NIL						

28	MS. SUKHVINDER KAUR, DISTRICT JUDGE(COMMERCIAL)-02	Shahdara	NIL							
29	SH. AJAY KUMAR JAIN, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	NIL							
30	MS. ANU GROVER BALIGA, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	NIL							
31	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL							
32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL							
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	CS	COMM	08.02.2021	01.04.2023	782	YES	NIL	NIL
			43/2021							
			CS	COMM	18.12.2021	10.04.2023	478	YES	NIL	NIL
			362/2021							
			CS	COMM	27.11.2021	11.04.2023	500	YES	NIL	NIL
			316/2021							
CS	COMM	22.07.2019	12.04.2023	1360	YES	1	NIL			
100/2019										
CS	COMM	01.06.2019	17.04.2023	1416	YES	NIL	NIL			
84/2019										
CS	COMM	16.11.2018	26.04.2023	1622	YES	NIL	NIL			
24/2018										
34	SH. BHUPESH KUMAR, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	CS (COMM)		23/03/2019	17/04/2023	1486		14	25
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL							